NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 32/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES:

M/s. S S Venture Services Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

1. H.S. Kamdar IB of Retitioner Designation

Order CP No. 32/14(1)/NCLT/MB/MAH/2016

Company Petition No.32/2016 is Allowed

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)